

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

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C.P. (IB) No. 506/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company		SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

MR. RATNANKO BANERJI, Sr. Adv.

Ms. NEHA SOMANI, P.C.S

} Applicant

Somani

Pranik George
Abhishek Sekhon

} Advocate
for Debtor

20.11.17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P. Singh)
Member (J)